

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.283 of 2015

Dated : **31st March, 2016**

Present : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

Nabha Power Ltd. **Appellant(s)**

Versus

Punjab State Power Corporation Ltd. & Anr. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Aniket Prasoon

Counsel for the Respondent(s) : Mr. Anand K.Ganesan
Ms. Neha Garg for R-1

ORDER

Pleadings are said to be complete. Post this appeal for arguments of the parties on **8th July, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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